

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**  
**CAUSE LIST (SUPPLEMENTARY)**

Date: 04<sup>th</sup> July, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
10.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
11.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. & 10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. OmShankarShrivastav, Adv. v. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv.	

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